

CA1127/95

6.9.01

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MR. S. DAYAL, A.M.

Case called. None appeared as learned advocates have struck the work o the call given by the Bar Association. Adjourned. List again on ..21.11.01

BCC



Registered  
21.11.01

list for hearing  
on 18.02.02

✓ Registered

Dt. 18.02.02

Hon. Mr. G.S. Chachra, A.M.

Hon. Mr. A.K. Bhatnagar, J.M.

Case called in revised list. None for the applicant. Sri P. Srivastava, holding brief of Sri S. Chaturvedi's counsel for respondents A is dismissed in default.

As  
J.M.

  
A.M.